

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency and shall be effective immediately:

S. No.	Name & E.C.	From	To
1	Ms. Ruchi Arora EC: 26119362	JJA in Protocol Branch, Central, THC	Asst Ahlmad in the court of Sh. Rakesh Pandit, ADJ-09, Central, THC, Delhi
2	Sh. Alexander Toppo EC: 58365609	Ahlmad in the Court of Ms. Manu Shree, MM-01, South, Saket Courts, New Delhi	Ahlmad in the Court of Sh. Ashwani Panwar, MM-04, South- East, Saket Courts, New Delhi
3	Sh. Sunil EC: 19044212	Ahlmad in the Court of Sh. Ashwani Panwar, MM-04, South-East, Saket Courts, New Delhi	Ahlmad in the Court of Ms. Manu Shree, MM-01, South, Saket Courts, New Delhi

Note :(a) Ms. Ragini, JJA/Asstt. Ahlmad in the Court of Sh. Rakesh Pandit, ADJ-09 (Central), THC, Delhi is directed to report in Office Pool of Admn. II (HQs) immediately on joining from Maternity Leave.

(b) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

*NK 27/5/23*

(Narottam Kaushal)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

No. 42214 - 42239  
P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 27/5/23

Copy forwarded for information and necessary action to:

**27 MAY 2023**

1. The Ld. Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned Delhi / New Delhi.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

*NK 27/5/23*

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi